## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## DFR No. 241 of 2018

Dated: 8<sup>th</sup> March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Ms. Rhea Luthra

Counsel for the Respondent(s) : -

## ORDER

Issue notice to the Respondents regarding maintainability, returnable on 5.4.2018. Dasti, in addition is permitted.

List the matter on <u>5.4.2018.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/js